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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 40/NCLT/AHM/2017 (New)
Gujarat High Court C.P. No. 524/2016 with C.A. No. 371/2016 (Old)

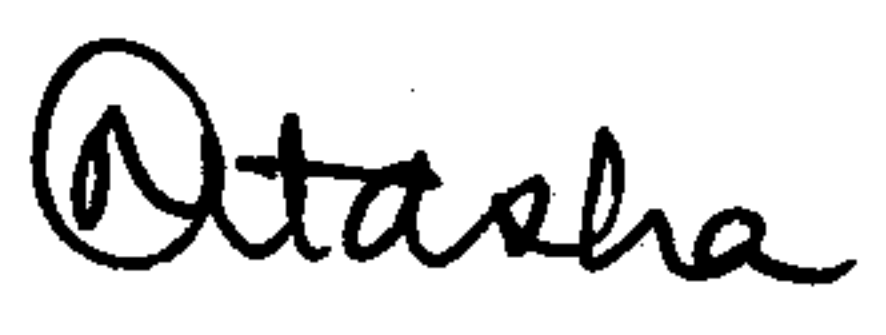
Coram:

Present: Hon'ble Mr. **BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017**

Name of the Company: Gala Products Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NATIN PAHWA	ADV.	PETITIONER	
2.				

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner. None present for Regional Director

Common Representation received from Regional Director.

No representation received from Income Tax Authorities, Reserve Bank of India, SEBI and BSE.

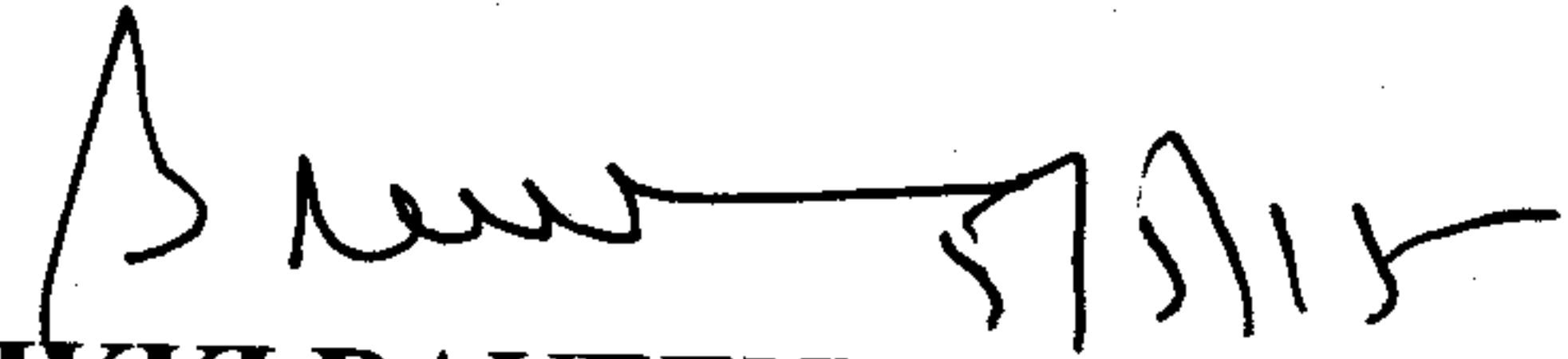
Learned Counsel for Petitioner filed an Affidavit in Response to the Regional Director.

Representation received from Official Liquidator.

Learned Counsel for Petitioner filed an Affidavit in Response to the Official Liquidator.

Heard Learned Counsel for Petitioner.

Orders Reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 5th day of May, 2017.